

National Company Law Tribunal

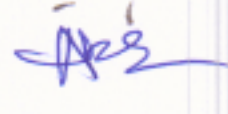
Allahabad Bench

CP NO. 120/ND/2012

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017**

NAME OF THE COMPANY: M/s Gomti Prakashan Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dr. Pawan Jaiswal	PCMA	Petitioner	
2.	Ashish Kr. Srivastava	Adv.	Respondent	

Order dated 27.04.2017

CP No. 120/ND/2012 M/s Gomti Prakashan Pvt Ltd

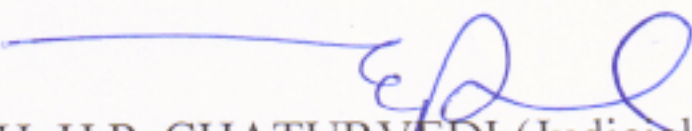
Shri Ashish Srivastava Advocate on behalf of the company petitioner in CP Nos. 106,107 & 108. Dr. Pawan Jaiswal PCMA for the respondent for the above stated company petitions and petitioner in CP No. 120 and 121. The case is taken up today for hearing on day-to-day basis pursuant to the direction issued by Hon'ble NCLAT.

Today Shri Dharendra Kumar representative of the OL informs that report of the RD on the inspection of record of the companies is still awaited. Therefore, some time may further be granted.

Shri Ashish Srivastava counsel for the petitioner files an application today by making such prayer from this Tribunal that a further direction be issued to the respondents to comply with order dated 30.1.2017 of this Tribunal read with order dated 02.03.2017 as passed by the Hon'ble NCLAT and to consider the conduct of the respondents disposing of these company petitions. Shri Pawan Jaiswal representing the respondent in CP 106 to 108 seeks time to file reply in this CA. Time is granted.

Notwithstanding the above it is made clear that in view of the direction of the NCLAT this Court will continue to hear the matter on day-to-day basis till it reaches for disposal. Hence pendency or disposal of this application would not be granted for adjournment of the matter. It is reported at this stage that pleadings in present matters are complete. Hence matter can be fixed for the final hearing as well as on hearing of the pending CAs and on report of the RD if filed.

The matter to be listed on 01.05.2017 (After lunch session).


SH. H.P. CHATURVEDI (Judicial Member)